

(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.)	ANANT MARATHIA	Counsel for MR. BABU	Anant
2.)	J. Abhulank	Counsel for Mr. C.K. Sibi	J. Abhulank

ORDER

Counsels for both the parties are present. The matter is adjourned. Put up on **23.10.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)